

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 574/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company	Bank of Maharashtra -Vs- Visa Power Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

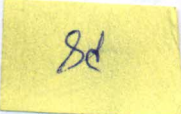
1.	S M GUPTA, FCS] Petitioner	Adm-972 13/12/17
2.	ARUN GUPTA, FCA		

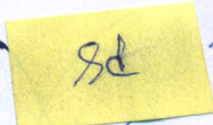
1.	Mr. Manju Bhuteria Adv	} Corporate Debtor	13/12/17
2.	Mr. Debargha Basu Adv		

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P.Singh)
Member (J)